## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/170/2016

NAME OF THE PETITIONER(S)

: Mrs. M. Afthunnisa Begum & 5 others

NAME OF THE RESPONDENT(S)

: M/s A.S. Nisar Ahmed and Company Limited & 3 others

**UNDER SECTION** 

: 397/398, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) Cibo Vishno P.v.P. Saivile

Counsel tur

g.v.P.Saivila

(2) For T.K. Bhaskae Priyadaushini. N Shwetha Varsndevan

Counsel P1-P6 Invella

## **ORDER**

Counsels representing both parties are present and prayed further time for reporting settlement between the parties. Time extended at request. Put up on 17.11.2016 at 10.30 A.M.

(Ch. Mohd.Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)